GOVERNMENT OF INDIA MINISTRY OF HOUSING AND URBAN AFFAIRS

RAJYA SABHA UNSTARRED QUESTION NO.3568 TO BE ANSWERED ON APRIL 03, 2023

INCREASING SLUMS IN THE COUNTRY

NO. 3568. SHRI SANJAY RAUT:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) whether Government has conducted any study to ascertain the reasons for the mushrooming growth of slum clusters and if so, the details thereof and the reaction of Government thereto;
- (b) whether Government proposes to take concrete measures for providing basic facilities like electricity, water, sewerage and environmental facilities to the persons living in slum clusters in major metropolitan cities and if so, the details thereof;
- (c) whether Government has allocated funds for the development and provisions of civic facilities to slum clusters in the country during the past three years; and
- (d) if so, the details thereof?

ANSWER THE MINISTER OF STATE IN THE

MINISTRY OF HOUSING AND URBAN AFFAIRS

(SHRI KAUSHAL KISHORE)

(a) to (d): 'Land' and 'Colonisation' are State subjects. Therefore, providing basic facilities like housing, electricity, water, sewerage and environmental facilities to the persons living in slums in the country is the responsibility of the State/Union Territory (UT) Governments. There are various causes leading to formation of slums including rapid growth of urban population, gap between demand and supply of affordable housing coupled with insufficient urban planning and public transport facilities.Central Government supplements the efforts of States/UTs through its Missions, such as - Pradhan Mantri Awas Yojana - Urban (PMAY-U), Atal Mission for Rejuvenation and Urban Transformation (AMRUT), Swachh Bharat Mission - Urban (SBM-U), SAUBHAGYA- Pradhan Mantri Sahaj Bijli Har Ghar Yojana etc.

Under PMAY-U, Central Assistance is provided to States/UTs for construction of houses for all eligible families/beneficiaries in urban areas including slum dwellers. In the last three years, a total of ₹71,913.57 crore has been released as Central Assistance to States/UTs.

Under SBM-U, funds are released to States/UTs for construction of Community/Public Toilets (CT/PT) and Individual Household Latrines (IHHL) on need basis along with Solid Waste Management (SWM) component in urban areas including slums. In the last three years, a total of ₹4,638.23 crore has been released to States/UTs by the Central Government.

Under AMRUT Scheme, State Annual Action Plans (SAAPs) amounting to ₹77,640 crore including committed Central Assistance of ₹35,990 crore have been approved for projects in all States/UTs for the entire Mission Period. So far, Central Assistance amounting to ₹31,784 crore has been released to States/UTs for AMRUT projects for water supply, sewerage & septage management, storm water

drainage, green spaces & parks and non-motorized urban transport. Funds under AMRUT are released to States/UTs and not cities. States are further responsible for releasing the funds to cities. In the last three years, the Central Government has released a total of ₹13,242.73 crore to States/UTs.

Recently, AMRUT 2.0 and SBM 2.0 have been launched to make cities garbage free and water secure during the Mission period. Under AMRUT 2.0, so far, State Water Action Plans (SWAP) have been approved by MoHUA for 6,527 projects worth ₹1,29,635.52 crore (including O&M) submitted by States/UTs. Under SBM 2.0, Mission allocation is ₹33,993.60 crore against which, ₹1,877.23 crore has been released.
